

Contested commercial cases disposed during the month of October-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested Settled)	Date of execution /	Number of days execution of decree from	Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-874/2022	RAVINDER KUMAR VS. WADHWA VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	11.03.2022	No	03.10.2023	571	Contested	-----	-----	Suit for Recovery
			CS COMM-2653/2022	PARVEEN KUMAR VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	09.12.2022	No	04.10.2023	299	Contested	---	---	Suit for Recovery
			CS COMM-299/2019	SHASHI GARG VS. RENU GARG	M.U. REHMAN AND B.N. GAUR	08.03.2019	No	06.10.2023	1673	Contested	-----	-----	Suit for Recovery
			CS COMM-5352/2021	BHARAT TOMAR VS. GOLDRATT CONSULTING INDIA PVT. LTD.	S.S. TOMAR AND RAJESH KANDARI	17.12.2021	No	18.10.2023	670	Contested	-----	-----	Suit for Recovery
			OMP COMM-119/2022	MEHRAB LOGISTICS & AVIATION LTD. VS. MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD.	M.M. HUSSAIN AND AKSHAY KUMAR	25.08.2022	No	18.10.2023	419	Contested	----	----	Peition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-243/2023	MANISH GUPTA VS. KAPIL KUMAR	SUDHIR KUMAR GUPTA AND GEETA DHINGRA	09.02.2023	No	30.10.2023	263	Contested	----	----	Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/3931/2021	PRATAP SINGH Vs KHURSHID	Sh. Manoj Kumar	05-10-2021	NO	25-10-2023	750	Contested	NIL	NIL	RECOVERY
			OMP (COMM.)/169/2022	S K TIWARI Vs BANSAL CREDIT LIMITED	Sh. Charit Goyal,	15-11-2022	NO	27-10-20	347	Contested	NIL	NIL	34
			OMP (COMM.)/126/2023	SRI VASUKI POWERS SYSTEMS PVT LTD Vs CLIX CAPITAL SERVICES PVT LTD	Sh. Suman Kumar Jha	19-07-2023	NO	27-10-2023	98	Contested	NIL	NIL	34
			OMP (COMM.)/111/2023	SAANCHIT TRANSPORT VS TATA MOTORS	Sh. A.K. Singh	07-06-2023	NO	06-10-2023	119	Contested	NIL	NIL	34
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS (COMM)/3208/2021	AVNISH KUMAR V/S MCD	SATYENDRA SINGH KR	07.09.2021	NO	16.10.2023	774	DISMISSED	NIL	NIL	SUIT FOR RECOVERY
			OMP (I) (COMM) 1/2018	ILFS SECURITIES SERVICE LTD V/S CONSORTIUM SECURITIES PVT LTD	ARVEENA SHARMA	24.12.2018	NO	14.10.2023	1748	DISMISSED	NIL	NIL	SUIT FOR RECOVERY
			CS (COMM)/2652/2022	JAI PARKASH V/S MCD	SATYENDRA SINGH KR	09.12.2022	NO	04.10.2023	278	DECREE	NIL	NIL	SUIT FOR RECOVERY
			CS (COMM)/2467/2022	RAJA GARG V/S MCD	SATYENDRA SINGH KR	09.11.2022	NO	3.10.2023	307	DECREE	NIL	NIL	SUIT FOR RECOVERY

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			CS (COMM)/1520/2020	ANUPAM MATHUR UMESH SHARMA	V/SANIL KR GUPTA	20.10.2020	NO	31.10.2023	1106	DISMISSED	NIL	NIL	SUIT FOR RECOVERY
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM) 280/2019	FAQIR CHAND VINOD KUMAR VS. UB FOODS PVT. TDL.	SH. ABHIJEET VIKRAM SINGH	08.03.2019	NO	16.10.2023	1683 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	Nil										
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	Nil										
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS(COMM) 1502/2020	ICICI BANK LTD. JITENDRA KUMAR	VS RAJESH KUMAR	28.09.2018	NA	14.10.2023	1842	CONTESTED	NA	NA	NA
			CS(COMM) 203/2019	SATYA PRAKASH & ANR VS DENA BANK	MOHIT KHANNA	16.02.2019	NA	05.10.2023	1482	CONTESTED	NA	NA	NA
			CS(COMM) 590/2021	BHANU VERMA VS NDMC	VIDYA SAGAR	17.02.2021	NA	04.10.2023	959	CONTESTED	NA	NA	NA
			CS (COMM) 907/2021	ISTKHAR HUSSAIN VS M/S JBC PRESS	LAXMI CHANDRA	15.03.2021	NA	09.10.2023	938	CONTESTED	NA	NA	NA
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	Nil										
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS/673/2021	DR. ROSHAN LAL AGGARWAL VS HARYANA MEDICAL HALL & ORS	PANKAJ GUPTA	25-02-2021		17-10-2023	964	CONTESTED	NIL	NIL	NIL
			CS/4003/2021	ASHOK KUMAR GAURAV SHARMA	VS P.R. KASHYAP	08-10-2021		20-10-2023	742	CONTESTED	NIL	NIL	NIL
			CS/217/2022	SHRI MANOJ KUMAR VS INDRANEEL BOSE	VIKAS SHARMA	20-01-2022		20-10-2023	638	CONTESTED	NIL	NIL	NIL
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)/5567/2021	SHIV KUMAR Vs SUNIL		24-12-2021	NO	30-10-2023	675	Uncontested	NIL	NIL	NIL
			CS (COMM)/3370/2021	ANIL KUMAR BANSAL Vs J K CONSTRUCTION AND ORS		16-09-2021	NO	31-10-2023	775	Uncontested	NIL	NIL	NIL
			CS (COMM)/4436/2021	ICICI BANK LTD Vs SHEEMA YASMIN AND ANR		30-10-2021	NO	31-10-2023	731	Uncontested	NIL	NIL	NIL

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			Execution (Comm.)/205/2022	M/S GOPALA SALES PVT LTD Vs M/S SAVEMAX WHOLESALE CLUB PVT. LTD.THROUGH		20-09-2022	NO	25-10-2023	400	Uncontested	NIL	NIL	NIL
			Execution (Comm.)/481/2023	ARUN AGARWALA Vs PANKAJ GUPTA		19-09-2023	NO	27-10-2023	38	Uncontested	NIL	NIL	NIL
			OMP (COMM.)/88/2023	M/S G. B. EXPORTS Vs M/S SRI GANPATI ENTERPRISES		26-05-2023	NO	06-10-2023	133	Contested	NIL	NIL	NIL
			OMP (COMM.)/49/2023	M/s. PRINT LAND INDIA Vs M/S. V.K. TRADING CO.		03-04-2023	NO	19-10-2023	199	Contested	NIL	NIL	NIL
			OMP (COMM.)/37/2022	PITBULL NUTRITION INDIA PVT LTD TGROUGH ITS DIRECTOR SMT SHARMILA NATH Vs TOYOTA		11-03-2022	NO	21-10-2023	589	Uncontested	NIL	NIL	NIL
			Misc DJ/312/2023	MURTUZA GHEEWALA Vs DEEWAN CHAND OM PRAKASH		16-05-2023	NO	10-10-2023	147	Uncontested	NIL	NIL	NIL
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	OMP (COMM)/6/2021	DINESH GOEL Vs ECLIFINANCE LIMITED	JITENDRA NATH PATHAK(P),	04/02/21	NO	10/10/23	978	DISMISSED AS WITHDRAWN	NA	NA	NA
			CS (COMM)/379/2020	PUMA SE Vs PASSION SPORT		07/02/20	NO	11/10/23	1342	COMPROMISE	NA	NA	NA
			CS (COMM)/617/2022	ICICI BANK Vs RAJAN KUMAR TIWARI		17/02/22	NO	06/10/23	596	DISMISSED AS WITHDRAWN	NA	NA	NA
			CS (COMM)/1161/2021	ELIZABETH ADRENA Vs SANDEEP ARORA		31/03/21	NO	25/10/23	938	COMPROMISE	NA	NA	NA
			CS (COMM)/2461/2021	ICICI Bank Vs BHARDWAJ INDIA AND ANR		24/07/21	NO	13/10/23	811	SATISFIED	NA	NA	NA
			CS (COMM)/1090/2023	M/S DE NEERS TOOLS LTD Vs M/S SEWAK ENTERPRISES AND ANR		26/07/23	NO	25/10/23	91	SATISFIED	NA	NA	NA
			OMP (I) (COMM)/600/2023	HDFC BANK LTD Vs MOHD YASEEN		25/08/23	NO	26/10/23	62	DISPOSED	NA	NA	NA
			CS (COMM)/4518/2021	ICICI BANK LTD Vs PRAMOD KUMAR DEEPAK		02/11/21	NO	18/10/23	715	DISMISSED AS WITHDRAWN	NA	NA	NA
			CS (COMM)/5212/2021	ICICI BANK LTD Vs ROYAL BHARTIYA BUILDINFRA PVT LTD AND ANR		10/12/21	NO	17/10/23	676	DISMISSED AS WITHDRAWN	NA	NA	NA

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			CS (COMM)/5506/2021	ICICI BANK LTD Vs MAN SINGH		23/12/21	NO	30/10/23	676	COMPROMISE	NA	NA	NA
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	OMP COMM-120/2019	Ved Prakash v/s M/s Gupta Saree	NOT AVAILABLE	NOT AVAILABLE	NO	04.10.2023	1409	Contested	NIL	NIL	APPLICATION U/S 34 OF ARBITRATION & CONCILIATION
			OMP COMM-97/2021	CAFT ACADEMY V/S INIDAN EDUCATION	NOT AVAILABLE	NOT AVAILABLE	NO	14.10.2023	668	Contested	NIL	NIL	APPLICATION/OBJECTIONS U/S 34 OF ARBITRATION & CONCILIATION
			OMP COMM-47/2020	PALMPPR VIJAY V/S AAKASH EDUCATION	NOT AVAILABLE	NOT AVAILABLE	NO	14.10.2023	1188	Contested	NIL	NIL	APPLICATION U/S 34(2) OF ARBITRATION & CONCILIATION
13	SH. SANJEEV KUARM SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	Nil										
14	SH. DINESH BHATT, DISTRICT JUDGE, COMMERCIAL COURT-01	West	CS (COMM)/262/2022	SH VINEET AGGARWAL Vs M/S ROOHANI ENGINEERING WORKS	ABHISHEK KUMAR(P),	05-04-2022	no	10-10-2023	553	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/688/2021	M/S HI TECH PIPES LTD AR GURMEET SINGH Vs ROHTAS AGGARWAL PROP M/S ARNAV STEELS	RAHUL SHARMA(P),	22-12-2021	no	12-10-2023	659	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/977/2022	M/S MRB STEEL INDUSTRIES Vs M/S SIVA SAI ENGINEERING WORKS AND SPARES	LAKSHAY KUMAR(P),	16-12-2022	no	13-10-2023	301	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/642/2022	M/S SHREE GANESH POLYMERS THROUGH ITS PROP SHRI SUNIL GARG Vs M/S BAG POLY	JANMA JAI TYAGI(P),	03-08-2022	no	17-10-2023	440	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/639/2022	M/S GARG PLASTIC INDUSTRIES (THROUGH ITS PROP KISHAN LAL GUPTA) Vs M/S BAG POLY	JANMA JAI TYAGI(P),	02-08-2022	no	17-10-2023	441	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/542/2022	M/S ANMOL ROAD CARRIER Vs M/S ATINDRA CONSTRUCTION PVT LTD	SUNIL KUMAR(P),	11-07-2022	no	20-10-2023	466	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/72/2019	AAKASH GANGA INFRAVENTURES INDIA LTD Vs ALAKES NAYAK M/S ALAKES NAYAK	SANJAY RELAN(P),	08-03-2019	no	21-10-2023	1688	Contested	Nil	Nil	Recovery of Money--6
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT-02	West	CS COMM 194/2019	NIRUAGGARWAL VS M/S ROYAL APPLICANCE P LTD	SANIL KUMAR GUPTA	31-05-2019	NO	19-10-2023	1610	contested	NIL	NIL	Recovery of money/commercial suit
			OMP COMM 13/2021	SHRI RAGHAV ANAND VS KOTAK MAHINDRA PRIME LTD	VIKRAM DUA	17-06-2021	NO	10-10-2023	850	contested	NIL	NIL	U/S 34 OF ARBITRATION ACT
			OMP COMM 34/2021	NITESH KHKHAR VS HEEMANK PURI	MUKESH VATSA	12-11-2021	NO	17-10-2023	699	contested	NIL	NIL	U/S 34 OF ARBITRATION ACT

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			CIV DJ 194/2021	SANJEEV DANDONA AND ORD VS. AKSHRA HOSPITALITY LLP	RAJINDER MATHUR	27-02-2021	NO	09-10-2023	972	contested	NIL	NIL	Recovery of money/commercial suit
			MISC DJ 177/2022	NIKUNJ WOODSPTV LTD VS MANOJ	MANOJ KHATRA	12-04-2022	NO	06-10-2023	545	contested	NIL	NIL	U/s 9 rule 13 Exparte set aside
			CIV DJ 608/2022	OM LOGISTICS LIMITED VS ORIENT CRAFT LIMITED	CHANDRA PRAKASH VIG	12-07-2022	NO	12-10-2023	457	contested	NIL	NIL	Recovery of money/commercial suit
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	OMP (COMM)/5/2020	M/S TRUE BLUE FINLEASE LIMITED Vs MRS MEENAKSHI MITTAL AND ORS	NOT AVAILABLE	28-02-2020	---	05-10-2023	1340	DISMISSED (CONTESTED)	NIL	NIL	Arbitration U/s 34
			OMP (COMM)/22/2023	ANIL KUMAR Vs HDB FINANCIAL SERVICES LTD	NOT AVAILABLE	21-08-2023	---	18-10-2023	56	DISMISSED (CONTESTED)	NIL	NIL	Arbitration U/s 34
			CS (COMM)/218/2020	M/S ACTION INTERNATIONAL P LTD Vs M/S INDIAN BOOT HOUSE AND ANR	NOT AVAILABLE	05-09-2020	---	31-10-2023	1120	DISMISSED (CONTESTED)	NIL	NIL	Suit for recovery
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)/552/2021	UNION BANK OF INDIA ERSTWHILE ANDHARA BANK Vs M/S ASHARI DISTRIBUTOR THROUGH	Sh Sarthak Bhatia,	16/11/21	No	04/10/23	687	DECREED	04/10/23	Nil	Nil
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)/516/2022	ELEGANT ASSOCIATES Vs KRF LIMITED	Sh Surender Singh	01.07.2022	No	31.10.2023	487	Contested	31.10.2023	NIL	NIL
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	Nil										
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/663/2022	STATE BANK OF INDIA Vs SMT. HARSH LATA	JAWAHAR CHAND CHAWLA	29.07.2023	NO	04.10.2023	434	DECREED	N/A	N/A	RECOERY OF MONEY
			CS (COMM.)/159/2023	GAURAVJIT KOCHHAR Vs VINEET GUPTA PROP MS	JITENDER KUMAR	13.03.2023	NO	16.10.2023	217	DISPOSED	N/A	N/A	RECOVERY OF MONEY
			OMP (COMM.)/17/2021	ASSOCIATED INDUSTRIES Vs NATIONAL SEEDS	RANJEET SINGH SIDHU	06.02.2021	NO	05.10.2023	971	ALLOWED	N/A	N/A	U/S 34
			OMP (COMM.)/77/2020	SACHIT KUMAR SAHIIPAL Vs SOLE ARBITRATOR SANJAY AGARWAL ADV	ATUL RASTOGI	03.10.2020	NO	09.10.2023	1101	ALLOWED	N/A	N/A	U/S 34
			OMP (COMM.)/99/2020	UNION OF INDIA Vs PARADISE INTERIORS	RAMESH CHANDRA	27.11.2020	NO	18.10.2023	1055	DISMISSED	N/A	N/A	U/S 34
			OMP (COMM.)/92/2020	JAIVEER SINGH Vs PAISALO DIGITAL LTD	DINESH CHANDRA TRIPATHI	09.11.2020	NO	18.10.2023	1073	RETURNED	N/A	N/A	U/S 34

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21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02		CS (COMM.) 369 / 2022	SK AGARWAL AND CO Vs SUPER DISCO ISPAT PVT LTD	MR. SHREY SRIVASTAVA	21.04.2023	NO	03.10.2023	531	DECREED	NA	NA	SUIT FOR RECOVERY
			CS (COMM.) 402 / 2022	UCO BANK Vs KARAN PAL	MR. SHIKHAR KUMAR	04.05.2022	NO	03.10.2023	518	DECREED	NA	NA	SUIT FOR RECOVERY
			CS (COMM.) 684 / 2022	M/S PRUDENT SEA AND AIR SERVICES PVT LTD Vs MANIESH GOEL	MR. SHREY KAUSHAL	05.08.2022	NO	18.10.2023	440	DECREED	NA	NA	SUIT FOR RECOVERY
			OMP (COMM.) 49 / 2022	SUNIL KUMAR SHARMA Vs SUSHILA SHARMA	MR. ATUL RATHI	24.03.2022	NO	31.10.2023	587	PETITION DISMISSED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		CS (COMM.)/710/2022	DR RENU SINGH Vs DMG FINANCE AND INVESTMENT PRIVATE LIMITED	MS. SONAKSHI SINGH	20-08-2022	NO	11-10-2023	417	PLAINT REJECTED	NA	NA	Suit for recovery
			OMP (I) (COMM.)/67/2023	SUKOMAL ALAG AND ANR Vs KOTAK MAHINDRA BANK LTD.	SH. RAJESH SINGH	31-08-2023	NO	13-10-2023	43	DISPOSED	NA	NA	Section 9 of Arbitration & Conciliation Act, 1996
			CS/408/2019	M/S GLOBAL VENTURES Vs AIR INDIA SATS AIRPORT SERVICES PVT LTD	SH. RITESH SAKSHENA	14-05-2019	NO	26-10-2023	1626	DISMISSED	NA	NA	Suit for recovery
23	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	OMP (COMM.)/11/2023	ROHIT DHAR Vs M/S TOYOTA FINANCIAL SERVICES INDIA LTD.	Sh Apratim Animesh	NOT AVAILABLE	NO	NOT AVAILABLE	NOT AVAILAB LE	Contested	NA	NA	Petition U/s 34 of the Arbitration & Concilation Act
			OMP (COMM.)/40/2023	SUNNY CHAUDHARY Vs SHRI RAM TRANSPORT FINANCE	Ms Sonal Beniwal	NOT AVAILABLE	NO	NOT AVAILABLE	NOT AVAILAB LE	Contested	NA	NA	Petition U/s 34 of the Arbitration & Concilation Act
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	CS (COMM)/47/2021	JASLEEN KAUR Vs SALMAN KHAN	SIDHARTH TYAGI	NOT AVAILABLE	YES	NOT AVAILABLE	NOT AVAILAB LE	Contested	NA	NA	NA
			OMP (COMM.)/65/2021	M/S H G RETAIL SOLUTIONS PVT LTD Vs M/S INTEC CAPITAL LIMITED	CHANDRA SHEKHAR	NOT AVAILABLE	NO	NOT AVAILABLE	NOT AVAILAB LE	Contested	NA	NA	NA
			CS (COMM)/431/2021	SALMAN KHAN, COUNTER CLAIMANT Vs JASLEEN KAUR, RESPONDENT	SALMAN KHAN	NOT AVAILABLE	YES	NOT AVAILABLE	NOT AVAILAB LE	Contested	NA	NA	NA
			OMP (COMM.)/5/2023	OTTIMO VISUALS Vs M/S ESSEL HOUSING PROJECTS PVT. LTD.	ARUN DUGAL	NOT AVAILABLE	NO	NOT AVAILABLE	NOT AVAILAB LE	Contested	NA	NA	NA
			ARB. A. (COMM.)/6/2023	NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED Vs DR. VIVEK PHANSWAL	ANIL KUMAR SHAU	NOT AVAILABLE	NO	NOT AVAILABLE	NOT AVAILAB LE	Contested	NA	NA	NA
25	SH. SANDEEP YADAV	South	OMP (COMM.)/14/2023	ANTRIKSH ENGICON PVT LTD Vs SAHIL JAIN	Ms. Kajal Diwan	NOT AVAILABLE	No	NOT AVAILABLE	215	Contested	NA	NA	Petition Under Section 34

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			OMP (COMM.)/25/2020	UNION OF INDIA Vs SURINDER KUMAR GARG	Mr. Vikas Jain	NOT AVAILABLE	No	NOT AVAILABLE	1095	Contested	NA	NA	Petition Under Section 34
			OMP (COMM.)/26/2020	UNION OF INDIA Vs HRL FOODS PRIVATE LIMITED	Mr. Vikas Jain	NOT AVAILABLE	No	NOT AVAILABLE	1095	Contested	NA	NA	Petition Under Section 34
26	SH. RAJEEV BANSAL	South	OMP (COMM.)/19/2022	GAURAV DUGGAL Vs IIFL HOME FINANCE LIMITED	PRASHANT KUMAR	26-04-2022	NO	13-10-2023	535	Contested	N/A	N/A	N/A
			OMP (COMM.)/34/2022	GOLD MAX TRADE N BIZ PVT LTD. AND ANR. Vs J. R. KUMAR YADAV CREATION ADVERTISER PVT. LTD.	DHARMENDRA KUMAR YADAV	08-06-2022	NO	10-10-2023	489	Contested	N/A	N/A	N/A

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27	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS/COMM/201/21	CHANDAN KASHIKAR V/S ACO SYSTEMS AND SOLUTIONS PVT. LTD.	Sh. Rajeev Chauhan	17.03.2021	--	31.10.2023	958	Contested	--	--	--
28	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	Nil										
29	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/95/2019	M/S AMRIT SEAIR EXPRESS PVT LTD Vs M/SCARGO LINKERS	ANITA KAPOOR(P),	07/05/19	YES	31/10/23	1638	CONTESTED	NA	NA	NA
			CS (COMM)/544/2019	M/S PATHANKOT TIMBER TRADERS Vs VIDYUT RAJ GUPTA	MASOOD HUSSAIN(P),	07/08/19	YES	18/10/23	1533	CONTESTED	NA	NA	NA
			CS (COMM)/130/2021	PNEUMO CARE HEALTH PVT LTD Vs ALIVE TOURS AND TRAVALS LLP	CHHETARPAR SINGH(P),	24/02/21	YES	25/10/23	973	CONTESTED	NA	NA	NA
			CS (COMM)/185/2021	SAHAMAL SINGH Vs FIVE RIVERS LOGISTICS PVT LTD	VIKAS SETHI(P),	08/03/21	YES	31/10/23	967	CONTESTED	NA	NA	NA
			CS (COMM)/316/2021	M/S PORTRUCKS EQUIPMENTS PVT LTD Vs GURPREET KAUR GUJRAL	Serena Sharma(P),	27/08/21	YES	13/10/23	777	CONTESTED	NA	NA	NA
			CS (COMM)/328/2021	VELEDA HERBAL PVT LTD Vs BIJAY KUMAR	Pankaj Kumar(P),	28/08/21	YES	26/10/23	789	CONTESTED	NA	NA	NA
			OMP (COMM)/122/2019	RAMESH KUMAR Vs DELHI DEVELOPMENT AUTHORITY	IT.P.S KANG(P),	13/11/19	YES	05/10/23	1422	CONTESTED	NA	NA	NA
			OMP (COMM)/24/2020	JOGINDER PAL Vs M/S TATA MOTOR FINANCE COMPANY LTD	SHANKAR LAL(P),	13/03/20	YES	26/10/23	1322	CONTESTED	NA	NA	NA
			OMP (COMM)/32/2020	FARRUKH MAQSOOD Vs PNB HOUSING FINANCE LTD	MUSHARRAF ALI KHAN(P),	23/10/20	YES	31/10/23	1103	CONTESTED	NA	NA	NA
			OMP (COMM)/29/2021	SOBEK AUTO INDIA PVT LTD Vs VAIBHAV GUPTA	VIPUL LAMBA(P),	01/09/21	YES	12/10/23	771	CONTESTED	NA	NA	NA
30	MS. ANU GROVER BALIGA	SOUTH-EAST	Nil										
31	SH. BHUPESH KUMAR	SOUTH-EAST	NOT AVAILABLE	M/S INDIAN TEXTILE Vs SUNRISE VETEMENTS THROUGH ITS PROPRIETOR MS. SANJAY PAINTEL	NASIR AZIZ(P),	17/02/20	YES	09/10/23	1330	Contested	--	--	--
			NOT AVAILABLE	ASHWANI DEWAN Vs M/S MINISO LIFE STYLE PRIVATE LIMITEDTHROUGH ITS	SONAL CHAUHAN(P),	28/08/20	YES	05/10/23	1133	Contested	--	--	--

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			NOT AVAILABLE	HG GRAPHICS PVT LTD VS FRANCHISE MANAGEMENT COMPANY PVT LTD	JEEVES MEHTA(P),	03/02/21	YES	14/10/23	983	Contested	--	--	--
			NOT AVAILABLE	MUKESH GOYAL VS MAYANK GARG	Ashok Kumar(P),	14/12/22	YES	27/10/23	317	Contested	--	--	--
32	MS NIRJA BHATIA	SOUTH-EAST	CS DJ/781/2019	BOSTON IVY HEALTHCARE SOLUTIONS (P) LTD Vs R.K. MEDICAL SULUTION COMPANY	PETAL CHANDOK(P),	09/07/19	--	31/10/2023	1515	CONTESTED	NIL	NIL	NIL
33	SH. RAJESH KUMAR SINGH	SOUTH-EAST	Nil										
34	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 77/2023	M/S KAMAL ELECTRONICS VS. M/S JMD MAYA MARKETING PVT.LTD.	DEEPAK PARASHAR	30-01-2023	NO	05-10-2023	245	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.32/2020	M/S JMD MAYA MARKETING PVT. LTD. VS. M/S KAMAL ELECTRONIC AND ANR.	P. SAINI	23-01-2020	NO	05-10-2023	1347	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO. 78/2023	BANK OF BARODA VS DELEEP KUMAR	SUDHA SHUKLA	25-02-2023	NO	18-10-2023	233	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.150/2022	UNION BANK OF INDIA VS SANDEEP SHARAN DIWIVEDI	PRIYA RANJAN	21-05-2022	NO	20-10-2023	514	CONTESTED	NIL	NIL	RECOVERY
35	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	Nil										
36	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	CS-155/2022	RAGHUBIR SINGH VS PREMLATA	ASHISH SHARMA	15.02.2021	-----	18.10.2023	975	CONTESTED	NA	NA	NA
			CS-334/2019	BHARTI TRIVEDI VS MAHENDER K. TIWARI	K.S GOSWAMI	22.11.2019	-----	19.10.2023	1427	CONTESTED	NA	NA	NA
			CS(COMM)-25/2023	UNION BANK OF INDIA VS VILESH VERMA AND ORS	Prabhash Kumar Jha	16.03.2023	-----	03.10.2023	201	COMPROMISE D	NA	NA	NA
			CS(COMM)-53/2023	AXIS BANK LTD. VS. MR. SUSHIL KUMAR SHARMA	ANUPAM SINGH	01.06.2023	-----	04.10.2023	125	COMPROMISE D	NA	NA	NA
			CS(COMM)-5/2023	UNION BANK OF INDIA VS ANURAG TYAGI	Prabhash Kumar Jha	09.01.2023	-----	09.10.2023	273	SETTLED IN LOK ADALAT	NA	NA	NA
			CS(COMM)-49/2023	ICICI BANK LTD VS RUBY NAAZ AND ANR	SHAIENDRA BABBAR	18.05.2023	-----	11.10.2023	146	COMPROMISE D	NA	NA	NA

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place	Date of Decision	Days for disposal	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days execution of decree for	Act Section
			CS(COMM)-50/2023	TYAGI ENTERPRISES PROP AFTAB ALAM VS AM WEBSHOP INDIA PVT LTD	REYAZUL HAQUE	18.05.2023	-----	19.10.2023	154	COMPROMISE D	NA	NA	NA
			CS(COMM)-24/2023	CANARA BANK VS SUNDER SINGH PROPRIETOR OF SINGH ENTERPISES	Ankur Aggarwal	16.03.2023	-----	25.10.2023	223	SETTLED IN MEDIATION	NA	NA	NA
			CS(COMM)-36/2023	STATE BANK OF INDIA VS BEENA GOSWAMI PROP OF M/S AVNI INFRA TECH	GOPAL CHAND SHARMA	11.04.2023	-----	25.10.2023	197	SETTLED IN MEDIATION	NA	NA	NA
			CS(COMM)-70/2023	SRI SAI STARCH AND CHEM VS MAA ANNAPURNA FOODA PRODUCTS	Uday Kumar	27.07.2023	-----	25.10.2023	90	COMPROMISE D	NA	NA	NA

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	Vs Advocate	Date Registration	of Whether Urgent Relief Insitution was sought and Pre-Decision did not take place	Date	of Days disposal	for Nature Disposal (Contested Settled)	of Date of execution / decree	Number days for execution of decree from	of Act Section
37	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	CS(COMM) 193/2023	KAWALJEET SINGH VS MINAL DESAI	Sh. Akash Maurya,	13-04-2023	-----	17.10.2023	187	DECREED	RECOVERY OF MONEY -COMMERCIAL COURT ACT,	NA	NA
			CS(COMM) 539/2023	RISHI GUPTA VS MOHD AFROZ	Sh. Tarun Deep Bharti,	22/09/2023	-----	26/10/2023	399	DECREED	RECOVERY OF MONEY -COMMERCIAL COURT ACT,	NA	NA
38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		Nil										
39	SH. SURENDER S. RATHI		OMP (COMM)/12/2023	HIMANSHU JAIN, sole proprietor of M/S PREMIUM BUILDERS Vs EAST MUNICIPAL CORPORATION	01-04-2023	01-04-2023	NA	02-09-2023	154	DISMISSED	Recovery	NOT AVAILABLE	NOT AVAILABLE
			CS (COMM)/524/2022	UNION BANK OF INDIA Vs M/S. MESKOTEL	16-09-2022	16-09-2022	NA	05-09-2023	354	DECREED	Recovery	NOT AVAILABLE	NOT AVAILABLE
			CS (COMM)/38/2023	M/S KAPOOR BOOK DEPOTTHROUGH ITS PROPRIETOR Vs M/S A.A. BOOK GALLERYTHROUGH	23-01-2023	23-01-2023	NA	22-09-2023	242	DECREED	Recovery	NOT AVAILABLE	NOT AVAILABLE
			OMP (COMM)/10/2022	BHAWAR SINGH AND ANR Vs M/S SHREE ANK FINHOLD PVT LTD.	27-07-2022	27-07-2022	NA	23-09-2023	423	ALLOWED	Recovery	NOT AVAILABLE	NOT AVAILABLE
			CS (COMM)/576/2022	NIKE INNOVATE CV Vs Sukhmeet Singh	17-10-2022	17-10-2022	NA	25-09-2023	343	DECREED	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE
OMP (COMM)/5/2022	UNION OF INDIA Vs RAM SINGH		28-05-2022	28-05-2022	NA	27-09-2023	487	DISMISSED	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE		
40	SH. REETESH SINGH	CS (COM) 201/2023	STATE BANK OF INDIA VS SUSHIL KR JAIN	Sh. Gopal Sharma	18-04-2023	NA	13-10-2023	170	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
		CS (COM) 255/2022	JOGI RAM GARG VS JAVED	Sh. Harish Kumar	28-03-2022	NA	19-10-2023	210	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
		CS (COM) 195/2023	SURENDER GARG VS NARESH CHAND	Ms. Meenakshi Garg	15-04-2023	NA	19-10-2023	168	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
		CS (COM) 587/2020	NEELKANTH NDRUGS VS ANIL MALIK	Sh. Ashish Uppal	14-12-2020	NA	30-10-2023	902	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
		CS (COM) 681/2022	CANARA BANK VS YUVRAJ SINGH	Sh. Deepak Bhardwa	12-12-2022	NA	31-10-2023	290	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	
41	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	Nil										

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42	SH.VINOD YADAV		CS(Comm)/53/19	M/s Ruchika Vs. M/s Data Industries	Anil Kr. Singh	15.03.2019		03.10.23	1662	Decreed			
			CS(Comm)/259/19	Ram Pal Vs. Krishan Kr. @ Titu Bansal	Arun Sharma	30.08.2019		26.10.23	1516	Decreed			
			CS(Comm)/259/19	Krishan Kr. @ Titu Bansal Vs Ram Pal	Arun Sharma	07.12.2019		26.10.23	1414	Decreed			
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	Nil										
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 360/2021	SHREE JEE ENTERPRISES VS MAGNUM FIRE PROTECTION	KARTIK JAIN, J.P.SHARMA	17.12.2021	NIL	09.10.2023	661	ALLOWED	RECOVERY SUIT	NIL	NIL
			OMP COMM. 25/2023	RAO TULA RAM HOSPITAL VS JAI DEEP SINGH	ASHISH SHARMA, M.K. MADAN	15.04.2023	NIL	10.10.2023	178	PETITION DISMISSED	ARBITRATION SECTION 34	NIL	NIL
			CS COMM. 156/2019	REBOUND ACE INDIA P LTD. VS MANAGEMENT COMMITTEE HAPPY MODEL SCHOOL	SUSHANT SINGHAL, AJAY CHAUDHARY	25.09.2019	NIL	12.10.2023	1478	ALLOWED	RECOVERY SUIT	NIL	NIL
			CS COMM.189/2019	AMARJEET SINGH VS SHRIRAM GENERAL INSURANCE	UMA SHANKAR VATS, S.P.S. CHAUHAN	20.11.2019	NIL	14.10.2023	1424	ALLOWED	RECOVERY SUIT	NIL	NIL
			CS COMM. 259/2021	RAKESH KUMAR VS GYAN SHAKTI C.G.H.S.	A.K.PANDEY, VIKRAM GULIA	11.10.2021	NIL	21.10.2023	740	DISMISSED	RECOVERY SUIT	NIL	NIL
			OMP COMM. 9/2022	RAJAN SINGH VS M/S HDFC BANK LTD.	GAURAV PRASHAR, SHPREET SINGH	04.05.2022	NIL	30.10.2023	544	ALLOWED	ARBITRATION SECTION 34	NIL	NIL
45	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02		CS (COMM)/50/2019	M/S EDSON ENTERPRISES Vs SUHSIL JINDAL	Ms. Lovisha Kamra	12-04-2019	NIL	17-10-2023	1649	DISMISSED	Recovery Suit	NIL	NIL
			CS (COMM)/63/2019	KRISHAN Vs VINOD KAPUR	Mr. Surender Singh	07-05-2019	NIL	04-10-2023	1611	DECREED	Recovery Suit	NIL	NIL
			CS (COMM)/152/2020	KRISHNA INDUSTRES Prop Mr. Kapil Kumar Bansal Vs M/S KANAK EXPORTS Through Prop./Auth.	Mr. Paras Aggarwal	19-10-2020	NIL	05-10-2023	1081	DECREED	Recovery Suit	NIL	NIL
			CS (COMM)/169/2021	PUNJAB NATIONAL BANK TH. ITS GM/AR Vs REBARI TRADERS (TH. GIRWAR REBARI)AND ANR	Mr Saurav Bhasin	11-08-2021	NIL	04-10-2023	784	DECREED	Recovery Suit	NIL	NIL
			CS (COMM)/176/2021	PUNJAB NATIONAL BANK TH. MANAGER Vs MOHINDER KAUR KHANNA	Mr. Parikshit Mahipal	13-08-2021	NIL	09-10-2023	787	DECREED	Recovery Suit	NIL	NIL

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place	Date of Decision	Days for disposal	Nature of Disposal (Contested Settled)	Date of execution of decree /	Number of days execution of decree from	Act Section
			OMP (COMM.)/11/2022	DINESH KUMAR Vs DCB BANK LTD.	Mr Ashish Upadhayay	06-05-2022	NIL	04-10-2023	516	PETITION ALLOWED	34 of Arbitration & Conciliation Act	NIL	NIL
			OMP (COMM.)/26/2022	WHITE SWAN INC Vs RBL BANK LTD	Mr. H.K. Shekhar	23-07-2022	NIL	20-10-2023	485	PETITION ALLOWED	34 of Arbitration & Conciliation Act	NIL	NIL
			Execution (Comm.)/91/2022	PAWAN KUMAR CHHABRA Vs SACHIN KUMAR SHARMA	Ms. Gayatri Puri	25-07-2022	NIL	09-10-2023	441	DISPOSED	Order 21 CPC	NIL	NIL
			Execution (Comm.)/92/2022	PAWAN KUMAR CHHABRA Vs M/S OM ENTERPRISES	Ms. Gayatri Puri	25-07-2022	NIL	09-10-2023	441	DISPOSED	Order 21 CPC	NIL	NIL
			Execution (Comm.)/93/2022	PAWAN KUMAR CHHABRA Vs M/S OM ENTERPRISES	Ms. Gayatri Puri	25-07-2022	NIL	09-10-2023	441	DISPOSED	Order 21 CPC	NIL	NIL
			Execution (Comm.)/94/2022	PAWAN KUMAR CHHABRA Vs M/S OM ENTERPRISES	Ms. Gayatri Puri	25-07-2022	NIL	09-10-2023	441	DISPOSED	Order 21 CPC	NIL	NIL
			CS (COMM)/341/2022	STATE BANK OF INDIA Vs RAKESH KUMAR SINHA	Ms. Vandana	08-07-2022	NIL	25-10-2023	382	REJECTED	U/O 7 Rule 11 CPC	NIL	NIL
			CS (COMM)/352/2022	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs MR. ANIL VERMA	Mr. Pradeep kumar Jha	14-07-2022	NIL	10-10-2023	431	DECREED	Recovery Suit	418	NIL
			CS (COMM)/378/2022	STATE BANK OF INDIA Vs BHUPINDER GUPTA(Prop Vishal Wheel Aligner)	Mr. Ruchi Khurana	28-07-2022	NIL	05-10-2023	438	DECREED	Recovery Suit	399	NIL
			OMP (COMM.)/33/2023	LATE MR ASHWANI KUMAR THROUGH HIS LEGAL HEIR YASH KAUSHIK Vs HDFC BANK	Mr Vishal Chhabra	01-05-2023	NIL	16-10-2023	168	PETITION ALLOWED	34 of Arbitration & Conciliation Act	376	NIL
			OMP (COMM.)/44/2023	DAVENDER PAL Vs M/S HDFC BANK LTD.	Mr Navdeep Kumar	03-06-2023	NIL	18-10-2023	137	PETITION ALLOWED	34 of Arbitration & Conciliation Act	367	NIL
			Execution (Comm.)/253/2023	DEEPIKA Vs M/S DIAMOND MULTISTATE COOPERATIVE GROUP HOUSING SOCIETY LTD.	Mr. Vipin Kumar	06-05-2023	NIL	12-10-2023	159	DISPOSED	Order 21 CPC	332	NIL
46	SH. RAKESH SYAL, DISTRICT JUDGE, COURT-03		CS COMM-556/2022	ALP SECURITY SERVICES LTD VS MS YUNATI INTERNATIONAL	SYED NUZUZAAMA	13.12.2022	NIL	19.10.2023	375	DECREED	RECOVERY OF MONEY-37	NIL	NIL
			CS COMM-13/2021	UBI VS SUBHASH BOOKS DEPOT	SUNITA	13.01.2021	NIL	25.10.2023	1015	DECREED	RECOVERY OF MONEY-37	NIL	NIL
			CS COMM-65/2023	BANK OF BARODA VS SUKHMEET SINGH	DURGESH PAL	04.02.2023	NIL	26.10.2023	264	DECREED	RECOVERY OF MONEY-37	NIL	NIL

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			CS COMM/71/2022	MASCOT HEALTH VS ALPESH PATEL	NAVEEN	02.03.2022	NIL	30.10.2023	607	DECREED	RECOVERY OF MONEY-37	NIL	NIL
			CS COMM-36/2023	CANARA BANK VS VINITA DEVI	SANJEEV CHOPTA	18.01.2023	NIL	31.10.2023	196	DECRRED	RECOVERY OF MONEY-37	NIL	NIL